



2026:AHC:40153-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 405 of 2026

Ravi Shanker Dwivedi

.....Petitioner(s)

Versus

State of U.P. and 3 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mohammad Danish
Counsel for Respondent(s)	:	Meenakshi Singh, A.C.S.C., Manoj Kumar Singh, Vibhu Rai

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. Counsel for the petitioner seeks withdrawal of the petition with liberty to file an appropriate petition on behalf of the Union.
2. In view of the submissions made, the petition is dismissed as withdrawn with liberty as aforesaid.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 23, 2026

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